

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 01
(IB)-1059(PB)/2020

IN THE MATTER OF:

Satvir Singh Gulia
v.
M/s. EMAAR MGF Land Ltd.

.... Applicant/petitioner

.... Respondent

Order under Section 9 of IBC

Order delivered on 27.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Krishnendu Datta, appearing for Respondent
along with Mr. Divyam Agarwal, Mr. Daksh Ahluwalia
and Mr. Anuj Aggarwal, Advocates

For the Respondent

ORDER

List the matter for hearing on **11.12.2020**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)